

**Central Administrative Tribunal  
Jabalpur Bench**

**Review Application No.6/06**

Jabalpur, this the 4<sup>th</sup> day of July 2006.

**CORAM**

Hon'ble Dr.G.C.Srivastava, Vice Chairman  
Hon'ble Mr.A.K.Gaur, Judicial Member

I.S.Sangwan  
S/o Late Sukh Dayal Ram Sangwan  
Retd.Executive Engineer  
Central Railway  
Jabalpur.

Review Applicant

(By advocate Shri Yogesh Mishra)

Versus

1. Union of India through  
Secretary, Railways  
Rail Bhawan  
New Delhi.
2. General Manager  
Central Railways  
Headquarter Officer Personnel  
Branch, Mumbai C.S.T.
3. Divisional Railway Manager  
Central Railway  
Jabalpur.

Respondents.

(By advocate :None)

**O R D E R (oral)**

**By A.K.Gaur, Judicial Member**

The applicant had challenged the legality, validity and propriety of the action of the respondents by filing OA No.632/02. This Tribunal vide order dated 11.8.2004 has dismissed the original application on the ground that since the applicant has himself admitted that he was convicted by the competent court, there is no irregularity or illegality

in the action taken by the respondents. Feeling aggrieved by the said order, the applicant has approached this Tribunal by way of filing the present Review Application, supported by an application for condonation of delay.

2. Having heard learned counsel for the petitioner, we are not satisfied that the review applicant has been able to make out any ground warranting our interference. Learned counsel for the applicant has utterly failed to indicate any error apparent on the face of the record. The delay in filing the review application has also not been properly explained by the applicant.

3. In view of the above, the Review Application is dismissed.

*A.K.Gaur*  
(A.K.Gaur)  
Judicial Member

*Gaurat*  
(Dr.G.C.Srivastava)  
Vice Chairman

aa.

पृष्ठांकन सं. ओ/न्या.....जलपुर, दि.....  
पत्रिलिपि अन्वेषितः—

- (1) संचिव, उच्च न्यायालय वार एसोसिएशन, जलपुर
- (2) आकेशक श्री/श्रीमती/चु..... के काउंसल
- (3) पत्न्यां श्री/श्रीमती/चु..... के काउंसल
- (4) लैंगाल, कोपा., जलपुर न्यायालय  
सूचना एवं आवश्यक कार्यवाही के

Shri yogesh mishra/HC  
Shri ChNBanc/HC

उपर रजिस्टर

15/6  
29/7/96